## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/16/17

NAME OF THE PETITIONER(S) : P. RANGASAMY +13

NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8

**SECTION** 

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

K. Shivashanmugan

K. S. Crivi prabath 8 Respondent K. Banul'riya

G. V. MOHAN KIMPR. 2

FOR RAMONI SHAPPESENT. Counsel for R8 present and sound time for filing counter. Time extended at request. No representation on behalf of rest of the respondents. Counsel for petitioner is directed to send fresh notice to R4 & R5 and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc